

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./P.A.No. 52 1995

R. K. Behere Applicant (s)

Versus

Union of India Respondent (s)

M/s A. K. Misra
S. B. Jena
S. U. Das
B. B. Acharya
J. Sengupta
A. K. Jena

Mr. U. B. Mohapatra

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	24.1.94	23.1.94 REGISTER <i>[Signature]</i> Registrar Heard. Admitted. Notice to respondents returnable in four weeks. If any promotions ^{are} ordered, in the meanwhile, to the post of Section Holder Binder after to-day, the same shall be subject to the outcome of this application. Hand over a copy of the order to the petitioner's counsel.	J. P. O. 2 to 501: 23 filed. <i>[Signature]</i> 18/1/95 On this application of 1/19, the applicant has challenged the order of promotion & Seniority. <i>[Signature]</i> 18/1/95
2	6.2.95	MEMBER (ADMINISTRATIVE) Shri J. Sengupta, learned counsel for the petitioner submits that the applicant wants to withdraw this application. The same is permitted. <i>[Signature]</i> MEMBER (ADMINISTRATIVE)	For Registrar, <i>[Signature]</i> 18/1/95 <i>[Signature]</i> 23.1.95 Registrar <i>[Signature]</i> For Admission 2 <i>[Signature]</i> 24/1